

Central Administrative Tribunal  
Principal Bench:New Delhi

OA No.4341/2015

New Delhi this the 30<sup>th</sup> November, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Shri Raj Vir Sharma, Member (J)**

Karun Kumar Sehrawat  
S/o Shri Suraj Bhan,  
R/o RZ-91, 92 B Block,  
Opposite Prem Nursery,  
Najafgarh, Delhi-110093.  
Post Code-101/12 Adv.No.02/2012. ...Applicant.

(By Advocate: Shri Ajay Kumar)

**Versus**

1. Govt. of N.C.T. through its Chief Secretary,  
Asaf Ali Road, Civil Line, Delhi.
2. Delhi Subordinate Services Selection Board,  
Through its Chairman,  
FC-16-18, Institutional Area,  
Karkardooma, Delhi-110092.
3. Directorate of Education,  
Through its Secretary,  
Old Secretariat, Govt. of NCT Delhi. ...Respondents.

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

After advancing some arguments, learned counsel for the applicant seeks leave & permission to withdraw the present O.A., with liberty to take recourse in appropriate proceedings, as per law. Therefore, the O.A. is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/